

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 131 of 2021**

In the matter of:

**Rajasthan State Road Development & Construction
Corporation Ltd.**

....Appellant

Vs.

**Vasundhra Gupta (Suspended Director of Aesthetic
Stone Arts India Pvt. Ltd.) & Ors.**

....Respondents

Present:

**Appellant: Dr. Rajeev Sharma, Advocate.
Mr. Sateesh Gupta (Project Director, RSRDC Ltd.)**

**Respondents: Ms. Jasmeet Singh, Mr. Saif Ali, Mr. Pushendra S
Bhadoriya, Advocates for R1.
Mr. Sandeep Chilana, Advocate for R2 (RP)**

ORDER

(Through Virtual Mode)

25.02.2021: The issue raised in this appeal is that I.A Nos. 214/JPR/2020 & 167/JPR/2020 filed by the Respondent No.1 before the Adjudicating Authority (National Company Law Tribunal), Jaipur Bench, disposed off in terms of the impugned order dated 7th January, 2021 holding the termination of the Work Orders No.1 and 2 as inoperative and null cannot be sustained as such IAs were not maintainable at the instance of the Corporate Debtor and termination of work orders was in conformity with clauses 60 and 61 of the Agreement dated 28th March, 2017 executed between the parties.

Issue Notice upon Respondents. Notice on behalf of Respondent No.1 is waived and accepted by Mr. Jasmeet Singh, Advocate. Notice on behalf of Respondent No.2 is waived and accepted by Mr. Sandeep Chilana, Advocate. No further notice need be issued to them. Respondent Nos. 1 and 2 may file reply-affidavits within two weeks. Rejoinder, if any, be filed within two weeks thereof.

Contd/-.....

Let notice be issued on Respondent Nos.3 to 5. Appellant to provide mobile Nos./ e-mail address of the Respondent Nos.3 to 5. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within three days.

List the appeal 'for admission (after notice)' on 26th March, 2021.

I.A. No. 303 of 2021:- As an ad-interim, it is directed that the *status quo* as exists today shall be maintained till the next date of hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

AR/g